

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/9267/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Nirmal Bindu Age 29 years
W/o Sh.Vipan Kumar Kohli,
R/o H.No.4, Ward-10,
Mohalla Mandi Tehsil & Disttt. Reasi.
2. Neeta Sharma, Age 8 years
W/o Sh. Sanjay Kumar
R/o Pouni Tehsil & Distt. Reasi.
3. Rekha Sharma Age 26 years
D/o Sh. Kewal Kishan
R/o Village Kahana P.O. Pouni
Tehsil & District Reasi.
4. Jai Pal Age 34 years
S/o Rekhi Ram
R/o Village Marhi
P.O. Pouni Tehsil & Distt. Reasi.

.... Applicants.

(Advocate : Shri Gagan Basotra)

Versus.

1. State of J&K through
Commissioner/Secretary to Govt.
Education Department, Civil Sectt.
Srinagar.
2. Secretary, J&K Service Selection Board,
Srinagar.
3. Sh. Vinay Mohan Raina

Chief Education Officer, Udhampur.
Member of Selection Committee
C/o J&K SSRB, Srinagar.

4. Sh. Ram Pal Choudhary
Member of Selection Committee.
5. Smt. Dev Lata, Member,
J&K SSRB, Srinagar.
6. Susham Kumai
D/o Saran Dass Sharma
H.61 W.5 Shakti Nagar,
Opp. Head P.O. Udhampur.
7. Radhika Gupta D/o Surinder Mohan Gupta
R/o H.101, Near BDO Office Kallar, Udh.
8. Neha Mahajan D/o Sh. Narinder mahajan
R/o Eagle Wine Store City Light, Udhampur.
9. Rajni Devi D/o Sh. Bansi Lal Sharma
R/o H. No.45, Ward No.12, Near Jama-Masjid
Salian Talab, Udhampur.
10. Rashmi Gupta D/o Sh. Ashok Kumar Gupta
R/o Qtr. No. 49-Adarsh Colony, Udhampur.
11. Rachna Sharma D/o Ved Parkash Sharma
R/o W-7, H-138, Shakti Nagar Dhar Road,
Udhampur.
12. Ekta Sharma D/o Chaju Ram Sharma
R/o W-7, Garrial Talab, Shakti Nagar
Dhar Road, udhampur.
13. Jyoti Gupta D/o Sardari lal Gupta
R/o Basantrarh Ramnagar, Udhampur.
14. Jyoti Devi
D/o Sukham Chand
R/o W.No 4, H.No. 123
Bank of India Lane Court Road Udhampur.
15. Meenakshi
D/o Sadokh Chand
R/o Village Barta P/O Johnu Tand
Distt. Udhampur.
16. Rajesh Salaia
S/o Baldev Ram
R/o Govt. Qtr. No. B-3

Behind the new fire station Distt. Udhampur.

17. Pooja Kumari
D/o Paras Ram
R/o Pangal Agar Jitto Teh. Reasi

18. Anil Kumar
S/o Prem Chand
R/o C/o Prof. Prem Chand H.No. 85
W.No. 4, Slathia Chowk Udhampur.

19. Mohd. Shabir S/o Sh. Alaf Din
R/o Mahore, Udhampur.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Additional Advocate General)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for the applicant submits that the case has become infructuous.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as become infructuous. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-